

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 289 of 2014**

**Dated: 13<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**D. Subrahmanya Bhat**

**.... Appellant (s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent (s)**

Counsel for the Appellant(s)

:

Mr. Anantha Narayana

Counsel for the Respondent(s)

:

Ms. Swapna Seshadri  
Mr. Ishaan Mukherjee for R.1

Mr. Ravi Aggarwal for R.2

**ORDER**

Learned counsel for Respondent No.2 seeks two weeks time to file sur-rejoinder. He may file the same on or before 27.01.2016 after serving copy on the other side.

List the matter on **12.02.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor )  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**